IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 3052 of 2020

Bipin Kumar … Petitioner
Versus
The Union of India through C.B.I.
… Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Ajit Kumar, Advocate
For the C.B.I. : Mrs. Nitu Sinha, Advocate

Order No.02 Dated- 09.09.2020

The learned counsel for the petitioner prays for time.

Prayer for time is allowed.

List this anticipatory bail application after two weeks.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/